

1	2	3	4	5
5.	National Scheduled Castes/Scheduled Tribes Finance & Development Corporation	21.00	63.77	65.00
6.	National Backward Classes Finance & Development Corporation	32.00	35.90	39.00
7.	National Minorities Development & Finance Corporation	-	50.00	39.00

*[Translation]***Utilisation of Tourist Places**

1823 SHRI RAM TAHAL CHOUDHARY : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government have made efforts for making maximum utilisation of the places of tourist attraction;

(b) if so, the targets achieved by the Union Government in this regard; and

(c) the works undertaken in this direction during the last two years?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) (a) to (c). Proper utilisation of places of tourist attractions is primarily the responsibility of the State Government. However, the Department of Tourism, Government of India provides financial assistance to State/Union Territory Governments on the basis of specific project proposals received based on their merits, interse priority and availability of funds. During the last two years, the Government of India has sanctioned Rs.2842.29 lakhs (in 1994-95) and Rs.3032.76 lakhs (during 1995-96) for the development of tourism infrastructure to the State Governments/Union Territories.

**Vulgar Programmes**

1824 SHRI KACHARU BHAI RAUT  
SHRI DATTA MEGHE

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to find out a solution by making negotiations with the sponsors of foreign TV channels (Cable, Zee TV, Star TV etc.) for not telecasting obscene scenes/vulgar films in India;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) to (c). The issue pertaining to undesirable telecasts by foreign satellites channels has been raised and discussed in various international forums but nothing concrete has materialised.

*[English]***Mobile Telephone Service in South Delhi**

1825. SHRI ANAND RATNA MAURYA : Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Government propose to set up the Exchanges for Mobile Telephones in Delhi;

(b) if so, the details thereof, district-wise and particularly in South Delhi;

(c) the time by which these Exchanges likely to be in operation;

(d) the expenditure likely to be incurred on these projects;

(e) the number of Mobile Telephone connections provided so far in Delhi and various metropolitan cities in the country?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (c). There is an existing mobile system installed in Delhi since December, 1985. Currently it has 97 subscribers.

The Government has at present no proposal to set up exchanges for mobile telephones (Cellular) in Delhi. However, a pilot project for Wireless in Local Loop (WILL) technology is under trial at Bhikaji Cama Place, New Delhi, which has limited mobility due to the nature of the technology used.

Further plans for expansion of WILL system in Delhi are not yet firmed up.

(d) The above Pilot project is estimated to cost Rs 5.24 crores.

(e) The Mobile Telephones provided by various private operators are as under :

(i)	Delhi	55 573
(ii)	Mumbai	39 688
(iii)	Calcutta	13 507
(iv)	Madras	11 807

**Poor Service by Telephone Exchanges**

1826 SHRI GULAM RASOOL KAR : Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Government is aware that